

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
IA No. 168/JPR/2024  
CP No. (IB)- 65/7/JPR/2022  
Under Section 7 of IBC, 2016

**In the matter of:**

**Ramesh Dangayach**

**.... Financial Creditor/Applicant**

**Versus**

**M/s FS Housing Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Yash Sharma, Adv.

For the Corporate Debtor : Bhriugu Sharma, Adv.  
Himanshu Kaushik, Adv.

**ORDER**

Heard Mr. Yash Sharma, Adv. appearing on behalf of the Petitioner. Mr. Bhriugu Sharma, Adv. along with Mr. Himanshu Kaushik, Adv. appearing on behalf of the Respondent.

**IA No. 168/JPR/2024**

This application has been filed on behalf of the Respondent. Reply for the same has been filed by the counsel for the Respondent (Petitioner in the main CP). Pleadings are complete in this IA. IA No. 168/JPR/2024 will be dealt with the main petition. List the matter for final submissions on 01.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 17, 2024